

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 205 OF 2018 &
IA NO. 939 OF 2018**

Dated: 30th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

The Tata Power Company Limited (Distribution) ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Tushar Nagar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

It is stated by learned counsel for the appellant that connected matters being Appeal Nos. 146, 147 etc., of 2018 are coming up before Court – II on 31.07.2018.

List the matter on **31.07.2018** before Court – II along with Appeal Nos. 146, 147 etc., of 2018.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**